

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00658/2019

Jabalpur, this Thursday, the 01st day of October, 2020

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



Smt. Hemlata Soni, W/o Shri Sanjay Kumar Soni,
 DOB: 06.01.1981, Working as PGT (Computer Science)
 Kendriya Vidyalaya-2, Itarsi, R/o Plot No. 124, Pink City,
 Itarsi, District-Hoshangabad-461111 (MP) **-Applicant**

(By Advocate – **Shri Vijay Tripathi**)

V e r s u s

1. Union of India, through its Secretary,
 Ministry of Home Resources Department,
 Government of India, New Delhi 110001
2. Commissioner, Kendriya Vidyalaya Sangathan,
 18 Institutional Area, Shaheed Jeet Singh Marg,
 New Delhi 110016
3. Principal, Kendriya Vidyalaya-II
 Central Proof Establishment (CPE),
 Itarsi, District-Hoshangabad-461111 (MP)
4. Shri Virendra Singh Sisodia, PGT
 Computer Science, Kendriya Vidyalaya,
 Civil Lines, Hartsood Naka, Khandwa-450001 (MP)
5. Shri Nitin Kumar Upadhyay, PGT,
 Computer Science, Kendriya Vidyalaya Imphal No. III
 (Leimakhong), P.O.-Mantripukhri, B.P.O. Kharakhul
 Imphal-4795002 (Manipur) **- Respondents**

(By Advocate – **Shri Pankaj Dubey for respondents Nos.
 2 & 3**)

O R D E R(ORAL)**By Ramesh Singh Thakur, JM:-****Miscellaneous Application No. 200/531/2020**

This Misc. Application has been moved by the applicant seeking permission to withdraw the Original Application.



2. In view of the averments made in Para 3 of this application, the applicant is permitted to withdraw the Original Application No. 200/658/2019.

Original Application No. 200/658/2019

3. Accordingly, this Original Application is dismissed as withdrawn as having become infructuous.

(Naini Jayaseelan)
Administrative Member
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(Ramesh Singh Thakur)
Judicial Member